

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-3032
ANSWERED ON- 13/08/2026

DEVELOPMENT OF SPORTS INFRASTRUCTURE

3032 SHRI NARAIN DASS GUPTA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports infrastructure developed under the Central Government schemes during the last five years;
- (b) whether Government has assessed the effectiveness of Khelo India Scheme and the outcomes achieved;
- (c) the details of financial assistance provided to athletes for international competitions; and
- (d) the measures taken to identify and nurture sporting talent at the grassroots level?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (d) 'Sports' being a State subject, the responsibility for development of sports, including development of sports infrastructure, provision of financial assistance to athletes for international competitions and identification and nurturing of sporting talent at the grassroots level, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical

feasibility and availability of funds under the scheme. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the Khelo India Scheme and National Sports Development Funds (NSDF), across the country, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively.

Funds are allocated and released Scheme-wise and not State/UT-wise and component-wise. The details of funds allocated and expenditure incurred under various Sports Development Schemes of the Department of Sports across the country, during the last five years are as under:

(amount in ₹ crore)		
Financial Year	Funds allocated	Expenditure incurred
2025-26	2347.14	2228.88
2024-25	2332.50	2136.97
2023-24	2380.86	2329.35
2022-23	1907.69	1879.99
2021-22	1993.00	1748.76

A third-party evaluation of Khelo India Scheme has been conducted in respect of its implementation from 2021-22 to 2025-26. Details of the third-party evaluation are available on dashboard of this Ministry at <https://mdsd.kheloindia.gov.in>.
